

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-394/2001

New Delhi this the 20th day of February, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Gyanendra Singh,
S/o Sh. Laxmi Chand,
C/o Sh. Mahandra Singh (FCI),
Vill. & P.O. Bilsuri,
Distt. Bulandsshahar,
UP-203205.

.... Applicant

(through Sh. Dalip Singh, Advocate)

Versus

1. The Chairman
Staff Selection Commissioner,
(C/o Regional Director (NR)
CGO Complex, Block No.12,
Lodhi Road, New Delhi-3.

2. Asstt. Director (Estt.),
Hq. DG B.S.F. (PERS DTE),
Rectt. Section,
CGO Complex, Lodhi Road,
New Delhi-3.

.... Respondents

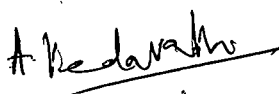
ORDER (ORAL)

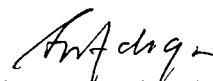
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant impugns the results of the Staff Selection Commission declared on 17.08.98 (Annexure-B) through Open Competitive Examination for recruitment to the post of Sub-Inspectors in B.S.F..

2. As the B.S.F. is an Armed Force of the Unit, the Tribunal has no jurisdiction in this case.

3. Accordingly, the O.A. is dismissed giving liberty to applicant to approach the appropriate forum, if so advised.


(Dr. A. Vedavalli)
Member(J)


(S.R. Adige)
Vice-Chairman(A)

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